

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**I.A. NO. 65 OF 2024**

**IN**

**ORIGINAL APPLICATION NO. 38 OF 2022**

**IN THE MATTER OF: -**

Dr. Bina Basnett.

...Applicant

Versus

State of Sikkim & Ors.

...Respondent(s)

**INDEX**

**NDoH: 09.09.2024**

S. No	Particulars	Page No.
1.	Application regarding change in the name of Respondent No. 12, MESASO Infrastructure Private Limited to West Point Infrastructure Private Limited alongwith Affidavit.	2-4
2.	<b><u>ANNEXURE A/1:</u></b> Resolution passed in the 1 <sup>st</sup> Extraordinary General Meeting of the Respondent No. 12 regarding change in name to West Point Infrastructure Private Limited.	5
3.	<b><u>ANNEXURE A/2:</u></b> Certificate of Registrar of Companies dated 22.04.2024.	6
4.	Proof of Service	7

Place: Kolkata

Date: 04.09.2024

**DRAWN & FILED BY:**



Surya Gupta

Advocates for the Respondent No. 12

29, LGF, Presidential Estate

Nizamuddin East, New Delhi -110013

Email: surya.gupta13@gmail.com; +91- 7988361174

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**IN THE MATTER OF: -**

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**APPLICATION REGARDING CHANGE IN NAME OF RESPONDENT  
NO. 12, MESASO INFRASTRUCTURE PRIVATE LIMITED TO WEST  
POINT INFRASTRUCTURE PRIVATE LIMITED**

1. That the present application is being filed by the Respondent No. 12/Applicant to submit that during the pendency of the present Original Application, the name of the Respondent No. 12 has been changed to "WEST POINT INFRASTRUCTURE PRIVATE LIMITED" in place of "MESASO INFRASTRUCTURE PRIVATE LIMITED" by way of a special resolution passed in the 1<sup>st</sup> Extraordinary General Meeting of the Respondent Company held on 08.01.2024. A copy of the Resolution reflecting the change in name is annexed herewith as **ANNEXURE R/1**.
2. That in this regard, Certificate of Incorporation Pursuant to Change of Name dated 22.04.2024 has also been issued by the Registrar of Companies under the Companies (Incorporation) Rules, 2014 certifying that the name of Respondent Company has been changed from MESASO Infrastructure Private Limited to West Point Infrastructure Private Limited. True copy of the Certificate of Registrar of Companies dated 22.04.2024 is annexed herewith as **ANNEXURE R/2**.

3. That the present application in no way alters the stance of the Respondent No. 12/ Applicant or issues requiring adjudication.
4. That the Respondent No. 12/Applicant submits that no prejudice will be caused to the parties involved if the present application is allowed and the name of the Respondent No. 12 in the memo of parties of the present Application is allowed to be substituted as “WEST POINT INFRASTRUCTURE PRIVATE LIMITED”.
5. That it is respectfully submitted that the present application is made bonafide and in the interest of justice.

**PRAYER**

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon’ble Tribunal may kindly be pleased to: -

- i. Pass an order changing the name of the Respondent No. 12/ Applicant from “MESASO INFRASTRUCTURE PRIVATE LIMITED” to “WEST POINT INFRASTRUCTURE PRIVATE LIMITED”; and
- ii. Pass such other order(s) as this Hon’ble Tribunal may deem fit and proper in the interest of justice.

Place: Kolkata

Date: 04.09.2024

**DRAWN & FILED BY:**



Surya Gupta

Advocates for the Respondent No. 12

29, LGF, Presidential Estate

Nizamuddin East, New Delhi -110013

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IA. NO. OF 2024

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**IN THE MATTER OF: -**

Dr. Bina Basnett

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...Respondent (s)

**AFFIDAVIT**

I, Akhil Dalmia, S/o Late Binod Dalmia, aged about 32 years, am the authorized signatory for West Point Infrastructure Private Limited, Respondent No. 12, having its registered office at 3<sup>rd</sup> Floor, Vega Circle Mall, 3<sup>rd</sup> Mile, Sevoke Road, Siliguri – 734001 do hereby solemnly affirms and declares as under:

1. That I am fully conversant with the facts and circumstances of the matter and am competent to swear this affidavit.
2. The contents of the accompanying Application are true and correct to the best of my knowledge and have been drafted by the counsel on my instructions and nothing material has been concealed therefrom.
3. That the Annexures in the accompanying Application are true and correct to the best of my knowledge.

DEPONENT  
West Point Infrastructure Private Limited

*Akhil Dalmia*  
Chief Financial Officer

**VERIFICATION:**

Verified at Siliguri on this 3<sup>rd</sup> day of September, 2024 that the contents of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed there from.

**AFFIDAVIT**

Solemnly Affirmed before me  
by *Akhil Dalmia*  
of \_\_\_\_\_  
Identified by \_\_\_\_\_  
This the 03<sup>rd</sup> day of Sep 2024

*Debash Chakraborty*  
Notary Public of India  
Siliguri, Darjeeling  
Regd. No. 13792

03 SEP 2024

West Point Infrastructure Private Limited

*Akhil Dalmia*  
Chief Financial Officer



CERTIFY TRUE COPY OF THE RESOLUTION PASSED AT THE 1<sup>ST</sup> EXTRA-ORDINARY GENERAL MEETING OF THE FINANCIAL YEAR 2023-24 OF THE MEMBERS OF MESASO INFRASTRUCTURE PRIVATE LIMITED HELD AT ITS REGISTERED OFFICE AT VEGA CIRCLE MALL, 3<sup>RD</sup> FLOOR, 3<sup>RD</sup> MILE, SEVOKE ROAD, SILIGURI, JALPAIGURI, WEST BENGAL- 734008 ON MONDAY, THE 8<sup>TH</sup> DAY OF JANUARY, 2024 WHICH COMMENCED AT 1.00 P.M. AND CONCLUDED AT 1.30 P.M.

**SPECIAL BUSINESS - SPECIAL RESOLUTION:**

**Item No. 1:**

TO APPROVE THE CHANGE IN THE NAME OF THE COMPANY FROM "MESASO INFRASTRUCTURE PRIVATE LIMITED" to "WEST POINT INFRASTRUCTURE PRIVATE LIMITED" AND CONSEQUENT AMENDMENT IN MEMORANDUM AND ARTICLES OF ASSOCIATION OF THE COMPANY:

"RESOLVED THAT pursuant to the provisions of Section 4 and 13 and all other applicable provisions, if any, of the Companies Act, 2013 read with Companies (Incorporation) Rules, 2014 (including any statutory modification(s) or re-enactment thereof, for the time being in force) and subject to approval of Central Government, Registrar of Companies and all other statutory approvals, as may be required in this matter, consent of the shareholders by way of special resolution be and is hereby accorded to change the name of the Company from "MESASO INFRASTRUCTURE PRIVATE LIMITED" to "WEST POINT INFRASTRUCTURE PRIVATE LIMITED" and consequently the Memorandum of Association of the Company be and is hereby altered by substituting the following Clause for existing Clause I thereof:

"The name of the Company is WEST POINT INFRASTRUCTURE PRIVATE LIMITED."

"RESOLVED FURTHER THAT the name "MESASO INFRASTRUCTURE PRIVATE LIMITED" wherever appearing in Memorandum of Association and Articles of Association and other documents and papers of the Company be substituted by the name "WEST POINT INFRASTRUCTURE PRIVATE LIMITED" upon approval of the same by the Central Government (Registrar of Companies)."

"RESOLVED FURTHER THAT the Board be and are hereby jointly or severally authorised to sign and execute such papers, forms, deeds and documents as may be required for giving effect to the above resolution and to do all such acts, deeds and things as may be deemed necessary, proper, expedient or incidental for the purpose of giving effect to the aforesaid resolution."

The resolution was passed unanimously.

**CERTIFY TO BE TRUE COPY**

For MESASO INFRASTRUCTURE PRIVATE LIMITED

Sanjay Mittal Agarwal  
Director (DIN- 02840522)

MESASO Infrastructure Private Limited | Reg. Off. : 3rd Floor, Vega Circle Mall, 3rd Mile, Sevoke Road, Siliguri, West Bengal - 734001 | info@mesaso.in | + 91 9907311645

Project Site : Old West Point School Area, Near M.G. Marg, Gangtok, East Sikkim 737101

CIN: U45309WB2021PTC243031 | PAN: AAOCM2843E | GSTIN: 11AAOCM2843E1ZQ

IGBC Membership No. : IGBCBD210233 | IGBC Project Reg. No. : IGBCNBT210211

-TRUE COPY-



सत्यमेव जयते

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

Office of the Central Processing Centre

Manesar, Plot No. 6,7, 8, Sector 5, IMT Manesar, Gurgaon, Haryana, 122050, India

**Certificate of Incorporation pursuant to change of name**

[Pursuant to rule 29 of the Companies (Incorporation) Rules, 2014]

Corporate Identification Number (CIN): **U45309WB2021PTC243031**

I hereby certify that the name of the company has been changed from MESASO INFRASTRUCTURE PRIVATE LIMITED to WEST POINT INFRASTRUCTURE PRIVATE LIMITED with effect from the date of this certificate and that the company is Company limited by shares.

Company was originally incorporated with the name MESASO INFRASTRUCTURE PRIVATE LIMITED

Given under my hand at ROC, CPC this TWENTY SECOND day of APRIL TWO THOUSAND TWENTY FOUR

Signature Not Verified  
Digitally signed by  
DS CPC 1  
Date: 2024.04.22 11:23:04 IST

Sunidhi Matroja

Assistant Registrar of Companies/ Deputy Registrar of Companies/ Registrar of Companies

Central Processing Centre

Note: The corresponding form has been approved by Sunidhi Matroja, Central Processing Centre, and this order has been digitally signed by the Registrar of Companies through a system generated digital signature under rule 9(2) of the Companies (Registration Offices and Fees) Rules, 2014.

Mailing Address as per record available in Registrar of Companies office:

WEST POINT INFRASTRUCTURE PRIVATE LIMITED

VEGA CIRCLE MALL 3RD FLOOR, 3RD MILE, SEVOKE ROAD, NA, SILIGURI, Jalpaiguri- 734008, West Bengal, India

Note: This certificate of incorporation is in pursuance to change of name by the Company and does not affects the rights and liabilities of stakeholders pursuant to such change of name. It is obligatory on the part of the Company to display the old name for a period of two years along with its new name at all places wherever a Company is required to display its name in terms of Section 12 of the Act. All stakeholders are advised to verify the latest status of the Company and its Directors etc and view public documents of the Company on the website of the Ministry [www.mca.gov.in/MCA21](http://www.mca.gov.in/MCA21)



-TRUE COPY-

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**Service by Respondent No. 12 in Original Application No. 38/2022/EZ titled Dr. Bina Basnett vs State of Sikkim & Ors.**

1 message

**surya gupta** <surya.gupta13@gmail.com>

Wed, Sep 4, 2024 at 8:14 PM

To: egal Consultus <legalconsultus@gmail.com>, Amrita Pandey <amritalegal@gmail.com>, Advocate KS Thupden <Thupden2009@gmail.com>, Saumitra Jaiswal <saumitra.jaiswal@gmail.com>, Gitanjali Sanyal <gitanjalisanyal@gmail.com>, Sonali Sengupta <sonalisengupta.93@gmail.com>, "contactadvsa@gmail.com" <contactadvsa@gmail.com>

Respected Sir/ Ma'am,

Please find attached the IA for Change in Name of Respondent No. 12 and IA for Additional Documents on behalf of Respondent No. 12 in the Original Application No. 38/2022/EZ titled Dr. Bina Basnett vs State of Sikkim & Ors.

Service of the same may kindly be acknowledged.

Best Regards

Surya Gupta

Advocate for Respondent No. 12

Contact No: +91 - 7988361174

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**2 attachments****IA for Additional Document.pdf**

1719K

**IA for Change in the Name.pdf**

5317K